

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Excise Appeal No. 963 of 2010

[Arising out of Order-in-Appeal No. 31/CE/COMMR/J&K/09 dated 14.01.2010
passed by the Commissioner of Central Excise, Jammu & Kashmir]

M/s Medley Pharmaceuticals Ltd.
Lane No.3, Phase-I, SIDCO Industrial Complex,
Bari Brahmana, Jammu

.....Appellant

VERSUS

**Commissioner of Central Excise,
Jammu & Kashmir**
OB-32, Rail Head Complex, Jammu-180012

.....Respondent

APPEARANCE:

Shri Purushottam Jha, Advocate for the Appellant

Shri Shivam Syal Authorized Representative for the Respondent

**CORAM: HON'BLE MR. S. S. GARG, MEMBER (JUDICIAL)
HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)**

DATE OF HEARING: 30.01.2025
DATE OF DECISION: 04.03.2025

The appeal is allowed. For order, see order of date in Excise
Appeal No.961 of 2010.

**(S. S. GARG)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**